673

State

Retail price of imported wheat issued from Fair Price/Ration shop_s in different State_s as per latest information available

(Rupees per quintal)

Retail price

62-00 (statutory rationed areas). 56-79 to 56-93 Andhra'Pradesh Plus 3| per cent sales tax incidental charges, margin of profits of wholesalers and retailers which will van' from place to' place) Assam . Imported wheat not whole issued as grains but only as wheat products. Bihar .60-30* Gujarat . .60-00 Jammu& Kashmir 48-00 to 55-00 Kerala . . .62-00 to 64-00 Madhya Pradesh . 61-00 Maharashtra . . 61-44 to 63-00 Madras . .64-00 olus 1 per cent Der K.G. sales tax. Mysore . ..67-00 Onssa . . <:9-00 Punjab . Imported wheat not issued. Haryana Not available. Rajasthan .62-00 Uctar Pradesh 60-00 . 62-00 West Bengal Goa, Daman and Diu 64-00 to 67-00. Himachal Pradesh . 58-08 to 90-15 plus transportation and incidental charges, plus retailers comcharges, mission @ Rs. 1 34 per quintal. Alanipur 65-00 Pondicherry 60 • 00 to 6voo. Tnpura 59-00 Andamans and Nicobar Islands . .73-00 Delhi . . 60-00 Dadra and Nagar Haveli. .59-00 Laccadive and Mini-coy Islands . 58-00

to Questions

◆Represents ex-godown prices charged by State Government from fair price shops. The price cnarge-able to consumer is arrived at by adding an amount from Rs. 1.80 to Rs. 6.00 per quintal, according to the distance of the shops from the governmental godown on account of transport, incidental charges, etc.

SUPPLY OF IMPORTED WHEAT TO PUNJAB

*116. SHRI NARINDAR SINGH BRAR: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the quantity of imported wheat supplied to Punjab during the last six months;

(b) the quantity of imported wheat demanded by the Government of Punjab during the above period; and

(c) the quantity of indigenous wheat procured by the Punjab Government and taken by the Central Government during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE); (a) About 110,000 tonnes during September, 1966 to February, 1967.

(b) Various demands for imported wheat had been received from the Punjab Government from time to time. These were examined in consultation with the State Government and monthly allocations to Punjab were given on the basis of availability with the Centre and the relative needs of Punjab and other deficit States.

(c) Punjab Government procured only 10,000 tonnes of wheat during this period. They supplied to the

674

Government of India during this period a little over 12,000 tonnes of indigenous wheat.

IMPORT OF FOODGRAINS

65. SHRI K. C. BAGHEL: SHRI G. R. PATIL:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the quantity and the import prices of foodgrains imported, country-wise, during the last 3 years;

(b) the prices per quintal charged ! by the Centre from consumers in the Centrally administered areas; and

(c) the element of subsidy, if any, per quintal?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) The required information for the year_s 1963-64 to 1965-66 is given in the enclosed statement (Statement I). [See Appendix LIX, Annexure No. 3].

(b) Foodgrains are not issued direct to consumers from Central stocks in the Centrally administered areas. These are Issued to the concerned Administration who distribute them further to consumers through fair price shops, ration shops, etc. A statement (Statement II) is, however, attached indicating the issue price of foodgrain_s to various Centrally administered areas. [See Appendix LIX. Annexure No. 4].

(c) A statement (Statement III) giving the required Information is attached. [See Appendix LIX, Annexure No. 5].

IMPORT OF MANURE

66. SHRI K. C. BAGHEL: Will the Minister of FOOD AND AGRICUL TURE be pleased to state:

(a) whether it is a fact that a large quantity of manure was imported during the last three years;

to Questions

(b) if so, the quantity of manure imported (country-wise and year-wise); and

(c) the total amount of foreign exchange involved therein?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) Presumably the reference is to import of bulky organic manures. Imports of such manures are not being made_r as these are indigenously produced.

(b) and (c) Do not arise.

GRANTS TO NATIONAL COOPERATIVE UNION OF INDIA

67. SHRI G. R. PATIL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the total amount of grants made to the National Cooperative Union of India during the years 1963-64, 1964-65, 1965-66 and 1966-67; and

(b) whether it i_s a fact that the demands of the National Cooperative Union are not adequately met by the Government and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) The Ministry of Food, Agriculture, Community Development and Cooperation have given the following grants to National Cooperative Union of India:

Rs.

1963-64		3,03,193.05
1964-65		3,78,399.94
1965-66		4,00,000.00
1966-67		4,61,000.00